# Government of India Ministry of Development of North Eastern Region

#### LOK SABHA

**Unstarred Question No.1808** 

To be answered on Wednesday, July 26, 2017/Shravana 4, 1939 (Saka)

## Question Projects from Assam

1808. SHRI RAM PRASAD SARMAH:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the details of projects included in State priority list from the State of Assam in current financial year;
- (b) the details of projects to be implemented during the current financial year;
- (c) the details of fund allocated and released for the different projects in the State of Assam during the last three financial years; and
- (d) the details of projects which were included in the State priority list but not approved/sanctioned during the last three years?

### **ANSWER**

# The Minister of State (Independent Charge) of the Ministry of Development of North Eastern Region [Dr. Jitendra Singh]

- (a) All States were requested to send the priority list during the year 2016-17 of the estimated expenditure three times the normative allocation. The State Government of Assam has given 15 projects costing Rs.580.70 crore out of which 13 projects costing Rs.569.71 crore have been retained/sanctioned under NLCPR scheme. Priority list for the current financial year has not been obtained from any State.
- (b) A total of 203 projects under NLCPR are at different stages of implementation.
- (c) The amount of funds allocated and released under NLCPR scheme during the last three years i.e. 2014-15, 2015-16, 2016-17 are Rs.151.15 crore, Rs.165.69 crore and Rs.152.21 crore respectively.
- (d) During the year 2014-15, 2015-16 and 2016-17, the State Government of Assam submitted priority list for 111 projects, 51 projects and 15 projects respectively. As cost of the proposals exceeded three times its normative allocation, the State Government was requested to re-prioritize these projects and accordingly most of the re-prioritized projects have been retained and sanctioned. Some projects could not be sanctioned including those pertaining to completion of balance works.

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